

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 215**

**(IB)-456(ND)/2018**

**IA-426/2024, IA-5848/2023, IA-5850/2023, IA-5844/2023**  
**IA-5716/2023, IA-5717/2023, IA-5719/2023, IA-5722/2023**  
**IA-5744/2023, IA-5748/2023, IA-5749/2023, IA-893/2019**  
**IA-1197/2019, IA-1198/2019, IA-738/2020, IA-1732/2023**  
**IA-678/2022, IA-3778/2022, IA-6746/2023, IA-4569/2023**  
**IA-924/2024, IA-1540/2024, IA-891/2019, New IA-2959/2024**

**IN THE MATTER OF:**

**Ms. Pallavi Joshi Bakhru**

**... Applicant/Petitioner**

**Versus**

**M/s. Universal Buildwel Pvt.Ltd.**

**... Respondent**

**Under Section: 7 IBC, 2016 (CIRP)**

**Order delivered on 10.06.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Monish Surendran, Adv. Nishtha Grover in IA-1540/2024, Adv. Abhishek Garg, Adv. Yash Gaiha, Adv. Ranesh Singh in IA-4569/2023, Adv. Shyam Kishan Saraf in person in IA-2959/2024, Adv. Usha Singh in IA no. 924/2024, Adv. Lakshmi Kant Srivastava in IA No.1732/2023, IA No.678/2022, and IA NO. 3778/2022

**For the Respondent** : Adv. Monish Surendran, Adv. Nishtha Grover in CA-891/2019, Adv. Bhanupriya Gaur in IA-738/2020

**For the SRA** : Adv. Gaurav Varma, Adv. Himanshu Kapoor

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 4:45 pm., let the matter be listed for hearing on 04.09.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**